

LISTED ON: 22.01.2016

BEFORE COURT NO: 5

ITEM NO: 21

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CC NO. 888/2016

PETITION FOR SPECIAL LEAVE TO APPEAL (C) No. /2016

WITH

INTERLOCUTORY APPLICATION NO.1

(Application for condonation of delay in filing SLP)

UNION OF INDIA & ANR.

...PETITIONERS

VERSUS

JETHA RAM & ORS.

...RESPONDENTS

OFFICE REPORT

It is submitted for the information of the Hon'ble Court that the instant matter has been filed against the Judgment and Order dated 04.03.2015 of the High Court of Delhi at New Delhi in Writ Petition(C) No. 2118 of 2015 alongwith application for condonation of delay in filing SLP (barred by time by 217 days) and application for exemption from filing certified copy of the impugned judgment and order (unregistered) and the same has been included in SLP paper books.

It is further submitted that SLP(C) No. 9351/2015 arising out of similar question of law was listed before the Hon'ble Court on 10.07.2015, when the Court was pleased to direct issue of notice. Copy of order dated 10.07.2015 is marked as Annexure P-9 at page Nos. 151-152 of SLP paper books.

The matter alongwith applications above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED THIS THE 20th DAY OF JANUARY, 2016.

ASSISTANT REGISTRAR

COPY TO:
Mr. S. N. Terdal, Advocate
CAS

ASSISTANT REGISTRAR

p-1